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Title: Regarding disbursing of educational loan to poors by the nationalized banks and recovery of the loans.

ADV. JOICE GEORGE (IDUKKI): Sir, regarding education loan, I would like to state that this scheme has been formulated for the purpose of helping the poor people to pursue their higher studies. Presently, the nationalized banks are not giving education loan on one pretext or another. Everything is being denied. The other issue is about recovery of the loan. State Bank of Travancore has entrusted the entire task to recovery loan with Reliance, a private company. They are issuing notices from Mumbai. Poor persons are compelled to respond to the notices issued from Mumbai and they are compelled to be present in Mumbai for redressal of their grievances. This is a very serious issue. Hence, I urge upon the Government to take this issue seriously and do something for helping the poor people.

HON. DEPUTY SPEAKER: Shri B.K. Biju is allowed to be associated with the issue raised by Adv. Joice George.